

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

54.

CA-295/2023 IN CP/142(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.09.2023**

NAME OF THE PARTIES:

Pankaj Arora

Vs.

Body Drench India Private Limited

SECTION: 241(1), 242(4), 244(1) OF THE COMPANIES ACT, 2013. Rule 11 of NCLT.

ORDER

1. Mr. Vagish Mishra a/w Alex D'souza i/b Rishi Sood & Jaypreet Singh Advocates, Ld. Counsel for the Petitioners present. Adv. Cyrus Barucha a/w Mr. Dhrua Gandhi a/w Ms. Anuja Jhunjunwala i/b M. Mulla Associates, Ld. Counsel for the Respondents present.
2. Ld. Counsel for the Petitioner seeks time to file additional affidavit/documents. Time granted.
3. List this matter for further consideration on **07.11.2023**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)